

**Selection for Class-IV Posts in
Bikaner Division**

1110. Shri Chund Lal: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of persons were selected for Class IV posts in Bikaner Division, in 1956;

(b) if so, the total number of persons selected;

(c) the total number of the selected persons who have been appointed so far;

(d) the number of selected persons who are on the waiting list up till now.

(e) whether a new selection test is being held;

(f) if so, the reasons therefor; and

(g) what will be the state of the persons on the waiting list?

The Deputy Minister of Railways (Shri Shahmawaz Khan): (a) No selection was held in 1956

(b) to (d). In view of reply to part (a) above, these do not arise.

(e), (f) and (g). Yes, as there are no names on the waiting list

Capsizing of Goods Trains

1311. Shri Agadi: Will the Minister of Railways be pleased to state

(a) whether eighteen wagons of a goods train of the Southern Railway capsized on the 9th October, 1958, near Tuggali Railway station on Guntakal-Dronachellam section;

(b) if so, the causes of the accident, and

(c) the estimated loss to the Government and to the consigners?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) On 9-10-58 at about 13:10 hours while No. 3121 Up Goods train was on run between Pendakallu and Tuggali stations, on Southern Railway, 11th

and 30th wagons derailed while 12th to 29th vehicles from the engine capsized.

(b) The derailment was caused by the settlement of the track. Uneven loading of the wagon also contributed to its derailment

(c) The cost of damage to Railway property has been assessed at Rs 6,800

There was practically no loss to the contents of the wagons

Development of Cambay Port

1312. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state the present position regarding the development of Cambay Port in Bombay State?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The development of minor ports is the responsibility of the State Governments. The Central Government gives financial assistance in the form of loans for development schemes included in the Five Year Plans. A provision of Rs. 3.68 lakhs has been made in the Second Five Year Plan for improvement schemes relating to the Port of Cambay. Information regarding the present position of development of the port, which has been called for from the Government of Bombay, is awaited. It will be laid on the Table of the Sabha as early as possible

रक्तीस स्टेशन पर माल की चोरी

१८१३. श्री विभूति मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रति वर्ष रक्तीस स्टेशन (पूर्वोत्तर रेलवे) से हजारों रुपये का माल मालगोदाम से चुरा लिया जाता है;

(ख) यदि हा, तो १९५६, १९५७ और १९५८ में १५ नवम्बर तक कितने का माल चोरी गया;